

(c) whether the representation made by the L.I.C. Field Workers' Association against the termination notices has been considered; and

(d) if so, what decision has been taken thereon?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). The present terms and conditions of service of development officers link their remuneration with the premium income. The annual remuneration of a development officer should not exceed 20 per cent of the eligible premium income secured by him during an appraisal year. Development Officers in whose case the said percentage stands exceeded, have been allowed a transitional period of three years to conform to the above requirement. These who fail to keep within the stipulated cost norms will have their remuneration adjusted so as to bring them within the prescribed cost ratio. The services of those development officers whose remuneration has been so adjusted over a successive period of three years will be terminated. Further if in applying the prescribed cost norms, the basic pay of a development officer can not be fixed at least at the minimum of the relevant grade, his services may be terminated by the appointing authority after giving him a show cause notice. Notices of termination of service have been issued to some development officers but their precise number is not readily available.

(c) and (d). Some representations against the revised terms and conditions of service of development officers which include provisions for termination of service also have been received. The matter is receiving attention.

रांची में राज्य व्यापार निगम द्वारा
लाख की खरीद

* 403. श्री कडिया मुण्डा : क्या वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार राज्य व्यापार निगम के जरिए लाख खरीदती है; और

(ख) क्या राज्य व्यापार निगम देश में लाख की मांग को पूरा करने के लिये पर्याप्त मात्रा में रांची से लाख खरीदता है ?

वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री (श्री मोहन धारिया) : (क) जी हां ।

(ख) राज्य व्यापार निगम के खरीद-कार्य लाख की घरेलू मांग के सन्दर्भ में नहीं किये जाते । इस योजना के अधीन लाख की खरीद निर्यातों की आवश्यकता से सम्बन्धित है । लाख तथा इसके उत्पादों की घरेलू मांग थोड़ी सी है ।

Difference of interest for Cash Loan given by Nationalised Banks

*404. SHRI P. RAJAGOPAL NAI-DU: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether there is any difference of interest for the cash loan given by different nationalised banks; and

(b) if so, the particulars thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). R.B.I. has prescribed a Minimum Lending Rate of 12.5 per cent and the maximum rate of 16.5 per cent inclusive of the interest tax for all public sector banks and banks with